

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI.

ORDER

On attaining the age of superannuation **Sh. Sukhvir Singh, Peon, E.C. 90472 S/o Sh. Champat** posted in the office pool of Admn-III, THC, Delhi will retire from Government Service with effect from 30.06.2022 (A/N).

GIRISH KATHPALIA
15.6.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)
DELHI.

No. 49360 -378 /PF/Admn.III/2022

Dated, Delhi the 15 JUN 2022

Copy forwarded for information and necessary action to:-

1. The Personal Office of the Ld. Principal District & Sessions Judge (HQs.), Delhi
2. The Ld. Administrative Civil Judge, Central District, THC, Delhi
3. The DDO/Assistant Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi with the request to inform the Housing Department in case the official is in possession of government accommodation.
4. The PAO, Central District, Tis Hazari Courts, Delhi (through Accounts Branch concerned) .
5. The A.O. Vigilance & Litigation Branch, Central District, THC, Delhi
6. The Branch In charge, Admn.I, II and III Tis Hazari Courts, Delhi
7. Dealing Assistants- Establishment/P&T, Admn.III, THC, Delhi
8. The Dealing Official, Leave seat, Central Distirct, THC Delhi.
9. Pay Bill Clerk & Service Book Seat official, Central District, Tis Hazari Courts, Delhi for necessary action.
10. The Dealing Official, Pension Cell, Central District, THC, Delhi.
11. Dealing Official Layer Seat, Tis Hazari Courts, Delhi.
12. The Web-Site Committee, Tis Hazari Courts, Delhi.
13. Recruitment Cell, Tis Hazari Courts, Delhi.
14. Sh. Sukhvir Singh, Peon, E.C. 90472 S/o Sh. Champat posted in the office pool of Admn-III, THC, Delhi

Balbir Singh
15/6/22

(BALBIR SINGH SHALAR)
Administrative Officers (Judicial)
Admn. Branch - III

O/o Principal District & Sessions Judge (HQs.) Delhi.
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